


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

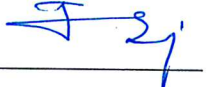
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 828/252/HDB/2018
NAME OF THE COMPANY	Anandini Chits Pvt Ltd
NAME OF THE PETITIONER(S)	Madhu Sudhana Rao Kotail & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Visweswara Rao	PCS	avm@visweswara.com 9948313130	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9100001435	
for ROC			

ORDER

Learned PCS Mr.A.Visweswara Rao present for Applicant.

Learned counsel Mr. T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of notice on ROC.

ROC counsel requested time to file report.

Await ROC report.

List the matter on 06.09.2018.


MEMBER JUDICIAL